

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 03.10.2018 (Wednesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 266 of 2018	Kuldeep Kumar Dangi Vs. Union of India With	Nakul Mohta	Ashim Sood (R-SFIO)
2.	Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)
3.	Comp. App. (AT) (Ins) No. 118 of 2018	Hemanth Meka Rao Vs. L & T Finance Ltd.	Jyoti Singh	Sidharth Mehta
4.	Comp. App. (AT) (Ins) No. 242 of 2018	Francis John Kattukaran Vs. The Federal Bank Ltd. &Anr.	Gaurav Nair	Abhishek Anand-R1 George V.M.-R2
5.	Comp. App. (AT) (Ins) No. 379 of 2018	Bijender Kumar Vs. Reliance Commercial Finance Ltd.&Anr.	Reecha Khajuria	Harsh Sinha
6.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani	Arjun Asthana	
8.	Comp. App. (AT) (Ins) No. 601 of 2018	Warana-Agro Pvt Ltd and Anr Vs Sadashiv Shankar Patil & Ors	Prashant S.kenjale	
9.	Comp. App. (AT) (Ins) No. 602 of 2018	Electro Mech Engineers Vs Electrosteel Steels Ltd & Ors	Kapil Gupta	
10.	Comp. App. (AT) (Ins) No. 603 of 2018	Khurana Engineering Company Vs Electrosteel Steels Ltd & Ors	Kapil Gupta	
11.	Comp. App. (AT) (Ins) No. 604 of 2018	Electronic India Vs. Electrosteel Steels Ltd & Ors	Kapil Gupta	
12.	Comp. App. (AT) (Ins) No. 605 of 2018	Khenco Cranes and Machneries Vs. Electrosteel Steels ltd & Ors	Kapil Gupta	
13.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam and Anr	Vikrant singh Bloria	

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14.	Comp. App. (AT) (Ins) No. 611 of 2018	D.R Balakrishna Raja Vs Indian Bank & Anr	Rohit Chaudhary	
15.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	
16.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	
17.	Comp. App. (AT) (Ins) No. 614 of 2018	IFCI Ltd Vs Amtek Auto Ltd Through R.P Dinkar Tiruvannadapuram	Krishan Kumar	
18.	Comp. App. (AT) (Ins) No. 615 of 2018	Asset Reconstruction Company (India) Ltd Vs Neesa Leisure Ltd	Radhika Dubey	
19.	Comp. App. (AT) (Ins) No. 616 of 2018	Shailesh Sangani Vs Joel Cardoso & Anr	Mahesh Agarwal	
20.	Comp. App. (AT) (Ins) No. 617 of 2018	Dr. Syed Sabahat Azim Vs. Rent A Computer	Shardul Amarchand mangaldas	
21.	Comp. App. (AT) (Ins) No. 618 of 2018	Asset Reconstruction Company (India) Ltd Vs The Dhar Textiles Mills Ltd	Aditya Marwah	
22.	Comp. App. (AT) No. 327 of 2018	Gaurav Jain Vs Registrar Of Companies, Jaipur, Rajasthan & Ors	Rajendra Jain	
23.	Comp. App. (AT) No. 335 of 2018	Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu,Coimbatore	S. Ramachandran	

For Admission (After Notice)

24.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd.	SumeshDhawan	Charu Sangwan
25.	Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Mahesh Agarwal	Praveen Mittal (R-1)
26.	Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Mahesh Agarwal	Praveen Mittal (R-1)

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27.	Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh MadihallyRangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Mahesh Agarwal	Praveen Mittal (R-1)
28.	Comp. App. (AT) (Ins) No. 367 of 2018	The Board of Trustees for the Port of Kolkata Vs. Stewarts and Lloyds of India Ltd.	T. Harish Kumar	NakulMohta
29.	Comp. App. (AT) (Ins) No. 450 of 2018	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	ShrutiDass	GRK Prasad
30.	Comp. App. (AT) (Ins) No. 513 of 2018	Sarla Tantia Vs. Ramaanil Hotels & resorts Pvt Ltd.	Vipul Agrawal	
31.	Comp. App. (AT) (Ins) No. 517 of 2018	Equipment Conductors & cable Ltd. Vs Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	
32.	Comp. App. (AT) (Ins) No. 522 of 2018	Gurudatt Sugars Marketing Pvt. Ltd. Vs. Vijaynagar Sugar Pvt. Ltd.	Sonam Gupta	
33.	Comp. App (AT) (Ins) No. 559 of 2018	Sales Tax Department State of Maharashtra Vs Phoenix Erectors Pvt Ltd and Ors	Prashant S.Kenjale	
34.	Comp. App. (AT) (Ins) No. 594 of 2018	Agarwal Coal Corporation Ltd Vs Shriram Cement Ltd	Mohtashim Kibriya	
35.	Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma Inder Raj Gill Avichal Prasad	Nishant Bhardwaj Robin Debey
36.	Comp. App. (AT) No. 161 of 2018	S. Ahamed Meeran Vs. Ronny George &Ors. with	Goutham Shivshankar	Anirudh Wadhwa
37.	Comp. App. (AT) No. 162 of 2018	S. Ahamed Meeran Vs. Ronny George &Ors.	Goutham Shivshankar	Anirudh Wadhwa
38.	Comp. App. (AT) No. 333 of 2018	Coimbatore Gem & Jewellery Industry Pvt. Ltd. Vs. The Registrar of Companies, Tamil Nadu Coimbatore	A Raj Narayanan	
39.	Competition App. (AT) No. 52 of 2018	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari

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For Hearing

40.	Comp. App. (AT) (Ins) No. 309 of 2018	Sales Tax Department, State of Maharashtra Vs. Raj Oil Mills Ltd. (Corporate Debtor) & Ors.	Nishant R. Katneshwarkar- Standing Counsel	Himanshu Vij-R1 SuchitraValjee- R5
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41.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India With	Nisha Kaur Uberoi	Bindu K. Nair
42.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India with	Nisha Kaur Uberoi	Bindu K. Nair
43.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair

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For Admission (After Notice) (In Chamber)

44.	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
45.	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Himanshu Vij	Abhishek Rao
46.	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Manisha Chaudhary

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For Admission (After Notice) (In Court)

47.	Comp. App. (AT) (Ins) No. 521 of 2018	Pushpa Shah & Anr. Vs. IL & FS Financial Services Ltd. & Anr.	Misha Rohtagi Mohta	VP Singh
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By Order

Joint Registrar

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